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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No. 311/2006

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SECTION OFFICER (Judl.)

Babu
31/10/17

GENERAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH:

CASE SHEET

1. Original Application No. 311 / 2006
2. Misc Petition No. _____
3. Contempt Petition No. _____
4. Review Application No. _____

Applicant(s) Pranab Chanda vs Union of India & Ors
Others: Mrs K. Bhattacharya, Mr B. Chakraborty,
Advocate for the Applicant(s) Mrs P. Samanta, S. Choudhury, D. Goswami
Mrs B. Chakraborty and Ms B. Das.

Advocate for the Respondent(s) Railway Counsel.

Notes of the Registry	Date	Order of the Tribunal
This application is in form is filed C. L. I. S. No. dated via H.C./BD No. 269 933208 Dated 16.12.06	20.12.06.	Judgment delivered in open Court. Kept in separate sheets. Application is disposed of. No costs.

Vice-Chairman

Gleeb
Dy. Registrar

N.S.
19.12.06

R. Basumatary SC
21/12/06

Received true copy.

Choudhury

Adv.

26.12.06.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH, GUWAHATI

O.A. No.311 of 2006

DATE OF DECISION : 20.12.2006

Sri Pranab Chandra & Others Applicant/s

Mr. Mrs. K. Bhattacharyya & Ors. Advocate for the
Applicant/s.

- Versus -

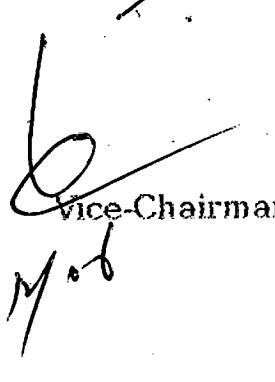
U.O.I & Others Respondent/s

Dr J.L.Sarkar, Railway counsel Advocate for the
Respondents

CORAM

HON'BLE MR K.V. SACHIDANANDAN, VICE-CHAIRMAN

1. Whether reporters of local newspapers may be allowed to see the Judgment ? Yes/No
2. Whether to be referred to the Reporter or not ? Yes/No
3. Whether to be forwarded for including in the Digest Being complied at Jodhpur Bench & Other Benches ? Yes/No
4. Whether their Lordships wish to see the fair copy of the Judgment ? Yes/No


Vice-Chairman

24/12/06

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH

ORIGINAL APPLICATION No.311 of 2006

Date of Order: This the 20th Day of December 2006.

HON'BLE MR.K.V.SACHIDANANDAN, VICE-CHAIRMAN

1. Sri Pranab Chanda
S/O Late Promod Ch.Chanda
Senior Trains Clerk
Lumding
2. Sri Tapan Kumar Dey
S/O Late Har Kumar Dey
Senior Train Clerk
Lumding
Dist.-Nagaon
3. Sri Debojit Dey
S/O Paresh Ch.Dey
Senior Train Clerk
Lumding
Dist. Nawgong
4. Sri Surajit Raha
S/O.Late Aswani Raha
Point Man
Lumding
Dist-Nowgong
5. Sri Ranjit Kumar Dutta
S/O.M.L.Dutta
Cabin Man-II
Badarpur
Dist.-Karimganj
6. Sri Natu Kumar Makli
S/O.Late Nagendra Ch.Mali
Cabin Man-II
Panchagram
Dist.-Karimganj
7. Sri Bijoy Kumar Ghose
S/O Late Baroda Kanta Ghose
Reliver Point Man(A)
Lumding
Dist.-Nowgaon
8. Sri Nripen Sonowal
S/O Late Jogen Sonowal
Reliver Point Man(A)
Lumding
Dist.-Nowgaon
9. Sri Putul Chandra Das
S/O.Late Dharmeswar Das
Rest Giver Point Man(A).Jamguri
Dist-Sibsagar
10. Sri Pranab Chandra Dey
S/O Dharendra Dh.Dey
Point Man(A)
Dhalpukhuri
Dist.-Nowgaon

11. Sri Chandra Kanta Saikia
 S/O- Somnath Saikia
 Reliver Point Man(A)
 Lumding
 Dist.Nowgaon

12. Sri Dilip Roy Choudhury
 S/O Santosh Roy Chioudhury
 Reliver Point Man(A)
 Lumding
 Dist.-Nowgaon

13. Sri Ajoy Kumar Majumdar
 S/O Late Sudhangshu Kumar Mazumdar
 Point Man(A)
 Lumding
 Dist.-Nopwgaon

14. Sri Rakesh Chandra Dey
 S/O Late Rakhal Ch.Dey
 Point Man(A)
 Lumding
 Dist.-Nagaon

..... Applicants

By Advocate Mrs. K.Bhattacharyya,Mr.B.Chakraborty
 Mr.P.Sarma,Mr.B.Choudhury, Mr.D.Goswami,
 Mrs. B.Chakraborty, Ms.B.Das

-Versus-

1. Union of India
 Represented by the Secretary to the
 Government of India, Ministry of Railway,
 New Delhi

2. General Manager,
 N.F.Railway, Maligaon
 Guwahati-11

3. Divisional Railway Manager
 N.F.Railway,Lumding
 Nagaon

4. Divisional Railway Manager(P)
 N.F.Railway,Lumding.

Respondents

By Advocate Dr.J.L.Sarkar

ORDER (ORAL)

K.V.SACHIDANANDAN,V.C:

There are 14 applicants, serving in different Group C post under Lumding Division of N.F.Railway, According to the applicants they are eligible for promotion to the post of Goods Guard which is also a Group-C post having a higher pay scale. Notification was issued for filling up 20 vacancies of Goods Guard by 60% departmental

promotion quota. Options were called from eligible candidates. Notification publishing the list of incumbents alongwith the applicants, found eligible to appear in the selection process of Goods Guard. After completion of the written test a select list was published, wherein the names of the applicants were also included in the select list. After selection, the medical examinations were held by the respondents for the purpose of undergoing Guard ship promotional training course. The applicants were found medically fit and they were directed to undergo Guard ship Training Course for 43 days, commencing from 6.11.06. In the select list (Annexure IV) dated 4.9.2006 the result of selection for the post of Goods Guard the applicants were selected. The Respondents issued an order (Annexure VII) dated 15.11.06 and a panel(of 20) for promotion to the posts of Goods Guard against 60% D.P quota was published. The office order dated 04.09.2006 was treated as cancelled without giving any reason. The respondent issued Notification (Annexure VIII) dated 7.12.06 for initiating fresh selection process for Goods Guard post for which the applicants were earlier selected. Being aggrieved the applicants

have filed this O.A. seeking for the following reliefs. :

"It is, therefore prayed that Your Lordships" may be pleased to admit this application, call for the entire records of the case, ask the Respondents to show cause as to why the impugned order dated 15.11.2006(Annexure VII) shall not be quashed and set aside and as to why a direction shall not be issued to the Respondents to maintain the select list dated 4.9.2006 for appointment of the applicants as Goods Guards after due completion of the training that they were undergoing and after perusing the causes shown, if any and hearing the parties quashed and set aside the impugned order dated 15.11.06(Annexure VII) and Notification dated 7.12.06(Annexure-VIII) and direct the Respondents to maintain the select list dated 4.9.06 and appoint the applicants as Goods Guards after due completion of the

training and/or pass any other order or orders as Your Lordships may deem fit and proper."

I have heard Mr. B. Chakraborty, learned counsel for the applicants and Dr J.L. Sarkar learned counsel for the Railways. When the matter came up for hearing the learned counsel for the applicants has submitted that there was no illegality or irregularity in the process of selection it. The applicants have made an enquiry, but it was found that two unsuccessful candidates has made complain before the authorities without making any proper enquiry and without having any reasonable cause. The entire selection process has been cancelled only at the instance of some vested interest. The counsel for the applicant has submitted the decision of the Hon'ble Supreme Court in 3 SCC 2002 Vol-III 146 Union of India and others Vs. O.Chakradhar, relevant portion of which is quoted below:-

"8. In our view the nature and the extent of illegalities and irregularities committed in conducting a selection will have to be scrutinized in each case so as to come to a conclusion about future course of action to be adopted in the matter. If the mischief played is so widespread and all-pervasive, affecting the result, so as to make it difficult to pick out the persons who have been unlawfully benefited or wrongfully deprived of their selection, in such cases it will neither be possible nor necessary to issue individual show cause notices to each selectee. The only way out would be to cancel the whole selection. Motive behind the irregularities committed also has its relevance."

The counsel has also relied on (1993)1 SCC 154, union Territory of Chandigarh Vs. Dilbagh Singh and others, that *it is admitted that* decision/action must be non-arbitrary and bonafide. From this

decision it is very much clear that it is an arbitrary action and the cancellation of the select list is not justified. However, the counsel for the applicant has submitted that he will be satisfied if a Court direction is given to the applicants to make comprehensive representation before the Respondent No.2 within 15 days from to-day. If such comprehensive representation is filed by the applicant within a time frame of 15 days from to-day the Respondent No.2 shall consider the representation within a time frame of three months thereafter. Dr.J.L.Sarkar learned counsel for the Respondents has submitted that he has no objection if such direction is given.

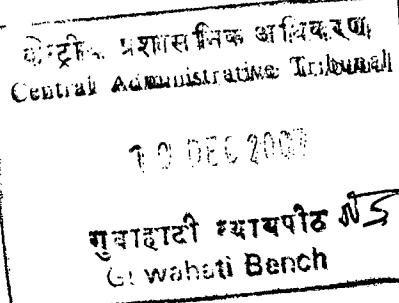
By way of interim order (Annexure-VIII) dated 7.12.2006 calling for option to the post of Goods Guard for which the applicants were earlier selected will be kept in abeyance till such disposal of the representation.

The O.A is accordingly disposed of. There will be no order as to costs.



(K.V.SACHIDANANDAN)
VICE-CHAIRMAN

LM



**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::GUWAHATI BENCH::
GUWAHATI**

O. A. NO. 311 /2006.

Pranab Chanda & Others.

..... Applicants.

- Versus -

Union of India and others.

..... Respondents

I N D E X

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Filed by:

Sikhamoni Chanchlany
Advocate 19/12/06, 2

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL::GUWAHATI BENCH::
GUWAHATI

O. A. NO. 311 /2006.

Pranab Chanda & others

..... Applicants.

- Versus -

The Union of India & Others.

..... Respondents

L I S T O F D A T E S

The applicants are serving in different Group-C posts under Lumding Division and they are eligible for promotion to the post of Goods Guard which is also a Group-C post having a higher pay-scale.

5.4.06 : Notification was issued for filling up 20 vacancies of Goods Guard for 60% departmental promotion quota. Options were called from eligible candidates.
Annexure - I, at page No. 14.

19.6.06 : Notification publishing the list of incumbents along with the applicants, found eligible to appear in the selection process of Goods Guard.
Annexure - II, at page No. 16.

20.7.06 : Schedule for the written test was published. Candidates were divided into two groups.
Annexure - III, at page No. 20.

Contd....

4.9.06 : After completion of the written test a select list was published, wherein the names of the applicants were also included.

Annexure- IV, at page No. 24.
After selection, the applicants were required to have medical examination for the purpose of undergoing Guardship promotional training course.

Annexure- V, at page No. 25 - 26.

26.10.06 : Applicants were found medically fit and they were directed to undergo Guardship Training Course for 34 days, commencing from 6.11.06.

Annexure- VI, at page No. 27.

15.11.06 : Select List dated 4.9.06 was cancelled without any reason.

Annexure- VII, at page No. 28.

7.12.06 : Notification issued initiating fresh selection process for Goods Guard post for which the applicants were earlier selected.

Annexure - VIII, at page No. 29.

12

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: GUWAHATI BENCH ::
GUWAHATI

(An Application under section 19 of the Administrative Tribunal
Act., 1985)

O. A. NO. 311 /2006.

1. Sri Pranab Chanda
S/o Late Promod Ch. Chanda
Senior Trains Clerk
Lumding

2. Sri Tapan Kumar Dey
S/o Late Har Kumar Dey
Senior Train Clerk
Lumding
Dist. - Nowgaon.

3. Sri Debojit Dey
S/o- Paresh Ch. Dey
Senior Train Clerk
Lumding
Dist. - Nowgaon.

4. Sri Surajit Raha
S/o Late Aswani Raha
Point Man
Lumding
Dist. - Nowgaon.

5. Sri Ranjit Kumar Dutta
S/o M. L. Dutta
Cabin Man- II

Contd....

12
Raj Kumar Majumder
Filed by the applicants
through Bikram Chowdhury
Adv.
19.12.06.

Badarpur
Dist.- Karimganj.

6. Sri Natu Kumar Mali
S/o Late Nagendra Ch. Mali
Cabin Man- II
Panchagram
Dist.- Karimganj.

7. Sri Bijoy Kumar Ghose
S/o Late Baroda Kanta Ghose
Reliver Point Man (A)
Lumding
Dist.- Nowgaon.

8. Sri Nripen Sonowal
S/o Late Jogen Sonwal
Reliver Point Man (A)
Lumding.
Dist.- Nowgaon.

9. Sri Putul Chandra Das
S/o Late Dharmeswar Das
Rest Giver Point Man (A), Jamguri.
Dist.- Sibsagar.

10. Sri Pranab Chandra Dey
S/o Dharendra Ch. Dey
Point Man (A)
Dhalpukhuri.
Dist.- Nowgaon.

11. Sri Chandra Kanta Saikia
S/o- Somnath Saikia

Contd....



Reliver Point Man (A)
Lumding,
Dist.- Nowgaon.

12. Sri Dilip Roy Choudhury
S/o Santosh Roy Choudhury
Reliver Point Man (A),
Lumding
Dist.- Nowgaon.

13. Sri Ajoy Kumar Majumdar
S/o Late Sudhangshu Kumar Mazumdar
Point Man (A),
Lumding
Dist.- Nowgaon.

14. Sri Rakesh Chandra Dey
S/o Late Rakhal Ch. Dey
Point Man (A),
Lumding
Dist.- Nowgaon.

..... Applicants.

- Versus -

1. Union of India

Represented by the Secretary to the
Government of India Ministry of Railway,
New Delhi.

2. General Manager

N.F. Railway, maligaon,
Guwahati- 11

Contd...

3. Divisional Railway Manager
N.F. Railway, Lumding
Nagaon.

4. Divisional Railway Manager (P)
N.F. Railway, Lumding

..... Respondents.

1. **PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE :**

(i) Order No. E/39-9/I Pt. VIII (T) dated 15.11.06 issued by the Respondent No. 4, cancelling the panel for the promotional post of Goods Guard containing the names of the applicants after being duly selected.

Annexure- VII, Page No. 28

(ii) Notification issued under memo No. E/39-9/P VIII (T)/Loose dated 7.12.06 issued by the Respondent No. 4, initiating proceeding to hold selection afresh for the posts of Goods Guard for which the applicants have been duly selected and undergone training thereafter.

Annexure- VIII, Page No. 25.

2. **JURISDICTION OF THE TRIBUNAL :**

The applicants declares that the subject matter of the orders against which they wants redressal is within the jurisdiction of this Tribunal.

3. **LIMITATION :**

The applicants further declares that the application is within the limitation prescribed under section 21 of the Administrative Tribunal Act., 1985.

Contd....



4. FACTS OF THE CASE :

1. That the applicants are citizens of India and are permanent residents of aforesaid locality and are entitled to the rights and privileges guaranteed under the Constitution of India.
2. That the applicants are all serving in different Group C post under Lumding Division of N.F. Railway. The present post in which the applicants are serving and their respective place of posting are mentioned above *and having common grievance they are approaching jointly as per Rule 4 of C.A.T. (Procedure) Rules, 1987.*
3. That the post of Goods Guard is also a Group C posts which are filled up as 60% from the departmental promotion quota and 40% by direct recruitment. The scale of pay of Goods Guard is Rs. 4500/- 7000/-.
4. That the feeder posts to 60% departmental quota to the post of Goods Guard are as follows.
 - (a) Senior Trains Clerk,
 - (b) Trains Clerk,
 - (c) Senior Commercial Clerk,
 - (d) Commercial Clerk,
 - (e) Cabin Man- I,
 - (f) Cabin Man-II and
 - (g) Point Man -A.
5. That the Respondent No. 4 issued notification under memo No. E/39-9/P VIII (T) dated 5.4.06 to hold a selection for filling up 20 vacancies of Goods Guard of departmental promotion quota by taking options from the eligible/interested incumbents from the feeder posts mentioned above. Eligible/Interested candidates were asked to submit their options within a cut off date of 30.4.06.

Copy of the notification dated 5.4.06 is
annexed herewith and marked as
ANNEXURE-I.

Contd....



6. That pursuant to the notification dated 5.4.06 the applicants, alongwith many other eligible candidates, made their applications giving options for the post of Goods Guards. The Respondent No. 4 after due scrutinization issued notification under memo No. E/39-9/1/P-VIII (T) dated 19.6.06 giving a list of incumbents found eligible to appear for the selection process, the list so notified contained the names of the applicants. It was mentioned in the notification that the selection process will consist of only written test on General English, General Knowledge, Safety Awareness, General Train Working Emphasis in Guard job and Rajbhasha. It was further provided in the notification that pre-selection coaching was to be imported for the reserved candidates.

Copy of the notification dated 19.6.06 is annexed herewith and marked as
ANNEXURE-II.

7. That thereafter by letter No. E/39-9/1-Pt VIII (T) dated 20.7.06 issued by the Respondent No. 4 to the concerned officers published the schedule for the written test. The candidates were divided into two groups mainly Group-A and Group -B for the purpose of written test and it was provided that for Group-A the test would be held on 5.8.06 and Group-B the test would be held on 12.8.06 at the respective schedule and venue mentioned in the letter. The name of the applicants were there in the list.

Copy of the letter dated 20.7.06 is annexed herewith and marked as **ANNEXURE- III.**

8. That thereafter the written test was duly held on the scheduled dated and the applicants performed fairly to their expectations and were expecting selection for the post. After completion of the selection test the Respondent No. 4 issued office order dated 4.4.06 whereby a select list for the post of Goods Guard was published after being duly

Contd....



approved by the ADRM, Lumding on 21.8.06. In the list the name of the applicants No. 1 to 14 figured at serial nos. 1, 2, 3, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19 and 20

Copy of the order dated 4.9.06 notifying the select list is annexed herewith and marked as **ANNEXURE-IV.**

9. That after the selection for the post of Goods Guard the selected candidates including the applicants were required to have the medical examination for the purpose of undergoing Guardship promotional training course. Accordingly the applicants had their medical examination and certificates were submitted before the Respondent No. 4 for further action.

A copy of the letter requisitioning medical examination of some of the applicants is annexed herewith and marked as **ANNEXURE-V.**

10. That all the selected candidates including the applicants had been found fit medically for the Guardship training and by office order issued under memo No. E/39-9/1/Pt. VIII (T) Losse dated 26.10.06 issued by the Respondent No. 4. The applicants were directed to undergo the Guardship Promotional Training Course for a period of 43 days commencing from 6.11.06. The candidates were asked to report to Principal, Zonal Railway Training Institute, Alipurduar by 5.11.06. Accordingly, the subordinate in-charges were asked to spare the selected candidates for training.

A Copy of the office order dated 26.10.06 is annexed herewith and marked as **ANNEXURE-VI.**

Contd....



11. That accordingly the applicants were spared from their respective offices to attend the training at Alipurduar and all of them joined the training centre and were duly undergoing training from 6.11.06.
12. That while undergoing training, to the utter shock and surprise to the applicants the Respondent No. 4 issued order No. E/39-9/1 Pt. VIII (T) dated 15.11.06 whereby the select list/panel of the applicants dated 4.9.06 (Annexure- IV) was treated as cancelled. The Principal of the Zonal Railway Training Institute was also directed to send back the applicants and other selected candidates.

A copy of the order dated 15.11.06 is annexed herewith and marked as **ANNEXURE- VII.**

13. That the applicants were greatly shocked and surprised when their selection was cancelled, in as much as they were duly selected with strict adherence to the rules and there were no illegalities and infirmities in their selection for the posts of Goods Guards.
14. That the applicants have made an enquiry as to the possible cause for taking such drastic action and to their great shock they came to know that two candidates appearing in the selection process namely Sri Manoranjan Biswas and Bhanu Ghosh figuring at serial No. 17 and 44 of Group-B candidate in the list dated 20.7.06 (Annexure- III), having failed to qualify in the selection test, made complain before the authorities and without making any proper enquiry and without having any reasonable cause, Respondent No. 4 has cancelled the entire select list with utmost non-application of mind. The applicants state that the selection has been cancelled only at the interest of some vested interest including candidates who failed to succeed and exercise was based on extraneous consideration. The applicant states that there was no illegalities or irregularities in the process of selection so widespread and all-pervaise so as to cancel, the entire selection. The applicants state that the action of the authorities was malice laden which has caused undue prejudice to the applicants.

Contd....

15. That after passing the impugned order of cancellation of the panel, the Respondent No. 4 has issued notification under memo No. E/9-9/P/VIII (T)/Loose dated 7.12.06 initiating a fresh process to fill up the 22 posts of Goods Guards including those for which the earlier panel containing the name of the applicants were prepared and cancelled. The application are asked to be submitted by 30.12.06.

A copy of the notification dated 7.12.06 is annexed herewith and marked as **ANNEXURE- VIII.**

16. That from what is stated above it would appear that the action of the applicants in cancelling the action of the authorities is not sustainable and a *prima facie* case has been made out by the applicants and as such this Hon'ble Tribunal may be pleased to pass interim order as prayed for protecting the lawful interest of the applicants

5. **GROUND FOR RELIEF WITH LEGAL PROVISIONS :**

(i) For that the applicants had been duly selected for the posts of Goods Guards and they are entitled to complete the entire training for being appointed to the posts of Goods Guards and as such the action of the authorities in cancelling the selection on extraneous consideration is wholly unreasonable and as such the impugned order dated 15.11.06 (Annexure- VII) and the notification dated 7.12.06 (Annexure- VIII) are bad in law and liable to be quashed and set aside.

(ii) For that the action of the authorities in cancelling the entire selection process without assigning any plausible reason is illegal and arbitrary and as such the impugned action and orders are bad in law and liable to be quashed and set aside.

(iii) For that after being duly selected for the posts, the applicants got a vested right for consideration for being appointed, moreso, when the authorities are going to fill up the posts and as such before setting aside the selection the authorities were duty bound to give a hearing

Contd....

to the applicants which has not being done in the present case. The applicants submits that after being empanelled cancellation entails serious consequence and even if there is no stipulation for giving a notice in the rules/regulation, the rules of principle of natural justice demands that the applicants were entitled for a prior notice of the action of the authorities to cancel the select list and which was not done, for which the impugned actions and the orders are not sustainable in law and liable to be quashed and set aside.

- (iv) For that the process undergone by the applicants for the selection was strictly in accordance with law and there were no such infirmities or illegalities in the process which would have vitiated the entire proceedings and the authorities have cancelled the entire select list arbitrary, whimsically and on extraneous consideration.
- (v) For that the applicants submit that the action of the authorities in cancelling the entire select list and initiating steps for fresh proceedings is affected by extraneous consideration and the same is malafide, illegal and arbitrary and is without authority of law and as such the impugned order and notification are not maintainable in law and the same are liable to be set aside and the applicants are liable for due relief.
- (vi) For that in any view of the matter the impugned order and action are bad in law and is liable to be quashed and set aside.

6. **DETAILS OF THE REMEDIES EXHAUSTED :**

That in view of the nature of the case the applicants have no other remedy except to approach the door of this Hon'ble Tribunal for due relief.

7. **MATTER NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT:**

The applicants declare that they have not filed any writ petition or any other application before any court of law or before any bench of this

Contd....



Tribunal nor have they filed any other application, representation or appeal before any of other authority in regard to the subject of this original application.

8. **PRAYER:**

It is, therefore prayed that Your Lordships' may be pleased to admit this application, call for the entire records of the case, ask the Respondents to showcause as to why the impugned order dated 15.11.06 (Annexure-VII) and notification dated 7.12.06 (Annexure- VIII) shall not be quashed and set aside and as to why a direction shall not be issued to the Respondents to maintain the select list dated 4.9.06 for appointment of the applicants as Goods Guards after due completion of the training that they were undergoing and after perusing the causes shown, if any and hearing the parties quashed and set aside the impugned order dated 15.11.06 (Annexure- VII) and notification dated 7.12.06 (Annexure- VIII) and direct the Respondents to maintain the select list dated 4.9.06 and appoint the applicants as Goods Guards after due completion of the training and/or pass any other order or orders as Your Lordships may deem fit and proper.

And for this act of kindness the applicants as in duty bound shall ever pray.

Contd....



9. INTERIM ORDER:

It is, further prayed that pending disposal of the application Your Lordships would be pleased to stay the impugned order dated 15.11.06 (Annexure- VII) and the operation of the notification dated 7.12.06 (Annexure- VIII) and/or pass any other order or orders as Your Lordships may deem fit and proper.

10. PARTICULARS OF BANK DRAFT/POSTAL ORDER IN RESPECT OF THE APPLICATION FEE :

- (i) I.P.O. No. 286 033208
- (ii) Date of issue : 16-12-06.
- (iii) Issued by : G.P.O.

11. LIST OF ENCLOSURES:

As stated in the Index.

Contd... Verification

AM

VERIFICATION

I, SRI AJAY KUMAR MAZUMDAR, son of Late Sudhangshu Kumar Mazumdar, aged about- 42 years, presently serving as Point Man (A), Lumding, N.F Railway, in the district of Nowgaon, Assam do hereby state that I am one of the applicants of the accompanying application and I am acquainted with the facts of the case and other applicants have authorised me to sign this verification on their behalf also and I verify that the contents of paragraphs 1, 2, 3, 11, 13, 14 and 16.

— are true to my personal knowledge and those in paragraphs 4, 5, 6, 7, 8, 9, 10, 12 and 15 — are believed to be true on legal advice and that I have not suppressed any material fact.

Date : 19.12.06.

Place : Guwahati


Signature of the applicant.

Northeast Frontier Railway

Office of the
Divl.Railway Manager(P)
N.F.Railway,Lumding.
Dated 05-03-2006.

Notification.

Sub:- Selection for promotion to the post of Goods Guard
in scale Rs.4500-7000/- against 60% D.P. quota.

It has been decided to hold a selection to fill up 20 vacancies (UR-15, SC-3 & ST-2) of Goods Guard in scale Rs.4500-7000/- against 60% D.P. quota by option from the following prescribed categories as per percentage shown against each :-

Sr.TNC	4000-6000/-	28% = 9
TNC	3050-4590/-	
Sr.CC	4000-6000/-	4% = 2
CC	3200-4900/-	
C/Man/I.	4000-6000/-	28% = 9
C/Man/II	3050-4590/-	
P.Man-A	3050-4590/-	

Options are invited from the eligible candidates only who desire to volunteer for the post of Goods Guard in scale Rs.4500-7000/- and send their application in a bunch as per proforma given below so as to reach this office on or before 30.4.06 positively. Application received after the target date i.e. after 30.4.06 will not be entertained. TNC, Commercial Clerk, C/Man/I & II and P.Man-A who have put in a minimum of 3 years (Three) of service; in the above mentioned grades will be eligible for promotion to the post of Goods Guard in scale Rs.4500-7000/-.

PROFORMA OF APPLICATION.

1. Name.
2. Designation and station.
3. Date of birth.
4. Date of appointment.
5. Present pay and scale.
6. Date of promotion to the grade.
7. Whether SC/ST.
8. Educational qualification.

Subordinate in-charges should give wide publication of this notification amongst the eligible staff working under them and send the applications obtained from the willing eligible candidates in a separate cover superscribing " APPLICATION FOR GOODS GUARD" addressed to APO/ILMG on or before 30.4.06 positively.

Mr. Mukherjee 5/4/06
(N.Mukherjee)

APo/ILMG

for Divl.Railway Manager(P)
N.F.Railway,Lumding

Contd.. P/No.2.

*Atteek's
Copy
Adv.*

Divl. Secy /NFREU/LMG/ 26

P/No.2.

No.E/39-9/PVIII(T).

Lumding, dated 05-03-2006.

Copy forwarded for information and n/action to :-

1. Sr.DOM/LMG.
2. DOM/PL/LMG. CAM/GHY.
3. AM/BPB.
4. CYM/NGC.
5. CHCs/LMG, BPB & GHY.
6. RAC(O) & RAC(Comm) at office.
7. RAC/BPB.
8. All SMs/ASMs of LMG Division.
9. T1/LMG, T1/E/LMG, T1/W/LMG, T1/WR/LMG, T1/BPB & T1/GHY. They will also collect the applications from the willing eligible candidates working at their sections and send the same to this office within 30.04.06.
10. Divl. Secretary, NFREU/LMG.
11. Convenor, NFRMUL/LMG.
12. Divl. Secy., SC/ST Association/LMG.
13. CPIs/LMG, BPB & GHY for wide publication amongst the eligible staff.

Divl. Secy /P
for Divl. Railway Manager (P)
N.F. Railway, Lumding /
Not for P

E/Type Sec/Traffic/Selection/Selection

Pinczani Chandhury

M - 98640 - 34313

Office of the
Divl.Rly.Manager (P)
Lumding, Dtd: 19.6.06

Notification

Sub:- Selection for the post of Goods Guard in scale Rs.4500-7000/-
Ref:- This Office Notification No. E/39-9/Pt-VIII(T) dtd: 05.4.06.

It has been decided to hold a selection for the post of Goods Guard in scale Rs. 4500-7000/- to form a panel of 20 persons (UR-15, SC-3 & ST-2) against 60% D.P. quota vide this office Notification under reference.

The selection will consists of written test only to assess professionalism of the candidates.

The candidates may answer the question in English or Hindid as they like. No absentee selection will be held under any circumstances as the posts are to be filled up by calling options.

The following candidates who have opted and are eligible to appear in the above mentioned selection are hereby advised to keep themselves in readiness to appear in the above selection which will be held at short notice.

The names of the eligible optees are arranged below in order of their seniority.

SN	Name	Design. & Stn.	Whether SC/ST
1	Tapan Kr. Roy	Sr.TNC/LMG	
2	Tarunmoy Bose	Sr.TNC/LMG	
3	Pranab Chanda	Sr.TNC/LMG	
4	Tapan Kr.Dey	Sr.TNC/LMG	
5	Adhir Rn.Dey	Sr.TNC/LMG	
6	Debojit Dey	Sr.TNC/LMG	
7	Tapan Chakraborty	Sr.TNC/BPB	
8	Debabrata Bhattacherjee,	Sr.TNC/LMG((CNL)/BPB	
9	Md. Mainul Haque Ali	Jr.TNC/NGC	
10	shri Monmatha Kr.Nath	Sr.CC/KNBR	
11	Debasish Chakraborty	Sr.CC/BGTP/LMG	
12	Prem Chand Topo	Sr.CC/LMG	ST
13	Pranjal Bordoloi	R/CC/BPB at DMR	ST
14	Udang Raja Goyari	CC/G/DMR	ST
15	Utpal Kr.Debnath	R-CC/LMG at DMV	
16	Norbert Kujur	RCC/BPB	ST
17	K.S.Tripura.	RCC/BPB	ST
18	Manik Chakraborty	Rg-C/man-II/LMG	
19	Dugdha Mohan Goswami	P/man/A/HBN	
20	Taffil Uddin Ahmed	P/man/A/AGT	
21	Ram Chandra Mahato	P/man/A/ NGC	
22	Phani Bhushan Das	P/man/A/ BPB	SC
23	Gouri Sankar Bhadra	Rg-C/man-II/LMG	
24	Phanidra Mohan Das	P/man/A/DMR	
25	Suneswar Nath.	P/man/A/NGC	
26	Amulya Kr.Paul	P/man/A/ARCL	
27	Pratibha Ch.Nath	P/man/A/GHY	
28	Tej Narayan Jha	P/man/A/NGC	
29	Har Nath Deka	P/man/A/NGC	
30	P.Kam Raju	P/man/A/ARCL	SC

Attested
Bose
Add.

SN	Name	Design. & Stn.	Whether SC/ST
31	Kamal Ch.Phukan	C/rnan-II/PDJ	
32	Surajit Raha	P/man/A/LMG	
33	Sunil Khan	P/man/A/HJO	
34	Sankar Debnath	C/man/II/KXJ	
35	T.Pataiya	P/man/A/DSR	SC
36	M.P.Rama Rao	L.R-C/man-II/CPK CME	
37	Swapan Kr.Roy	R/C/man-II/LMG	
38	Kanulal Gope	P/man-A/LKA	
39	Dulal Biswas	R.P.man/A/LMG at BPB	
40	G.B.Chetry	R.P.man/A/LMG	
41	Khagendra Baruah	C/man/II/DJA	
42	Swapan Ch.Das	C/man/II/SQF	
43	Ranjit Dutta	R.C/man-II/BPB	
44	Subodh Ch.Nath	P/man-A/BRGM	
45	Nantu Kr.Mali	C/man-II/PNGM	SC
46	Nabin Ch.Nath	R.P.man-A/LMG	
47	G.C.Das	C/man-II/PNGM	
48	Bijoy Kr.Ghosh	R.P.man-A/LMG	
49	Nripen Sonowal	R.P.man-A/LMG	ST
50	Subodh Ch.Dy	P./man-A/DML	
51	Ajit Kr.Dey	P./man-A/LMG	
52	K.K.Kachari	P./man-A/DSR	ST
53	Putul ch.Das	RG.P/man/A/JMI	SC
54	Pranoy Mohan Dey	LR.Pmnan/A/DMR	
55	Ghai Sing Kabui	LR.Pmnan/A/SCL	ST
56	Dipak Chakraborty	P/man/A/JTG	
57	Nirmal Ch.Das	P/man/A/KHKT	
58	Sraban Singh	P.man/A/KWM	
59	Rupeswar Boro	P.man/A/DSR	ST
60	Navakamal Panegum	R.Pman/A/LMG	ST
61	Bhumidhar Patar	R.C.man-II/LMG	ST
62	Pranab Ch.Dey	P/man/A/DHRY	
63	Prad8ip Das	P/man/A/NGC	SC
64	Monoranjan Biswas	P/man/A/BPB	SC
65	Ranjit Nath	LR.C/m,an-II/SCL	
66	Ranjit Kr.Dey	Rg..C/man-II/SZR	SC
67	Samir Ch.Roy	R/P.man/A/LMG	
68	Kanan Chakraborty	P.man/A/ARCL	
69	Tapan Seal	P.man/A/LMG	
70	Suroj Josowara	P.man/A/BPB	SC
71	Sajdeo Mahato	Rg.P.man/ALMG	
72	Debashish Dey	P.man/A./AGT	
73	Nripen Baishya	P.man/A./NGC	
74	Sitil Kr.Das	P.man/A./BPB	SC
75	Chandra Kanta Saikai	R.P.man/A/LMG	
76	Dilip Roy Chowdhury	P.man/A/LMG	
77	Shyamal Ch.Mali	P.man/A/BPB	
78	Subal Ch.Seal	P.man/A/NGC	
79	Subal Mohan Sarkar	R/C/man-II/BPB	
80	Ajay Kr.Majumder	P'man-A/LMG	

SN	Name	Design. & Stn.	Whether SC/ST
81	Swapan Kr.Dutta	P/man-A/BPB	
82	Pradip Ch.Mali	P/man-A/BPB	SC
83	Pradip Dewri	P/man-A/PNO at NGC	ST
84	Dilip Ch.Barman	R.P.man/A/LMG	ST
85	Parimal Ch.Deb	P.man/A/LMG	
86	Upendra Prasad	P.man/A/LMG	
87	Abdul Kuddus	P.man/A/NGC	
88	Majbur Rahaman	P.man/A/NGC	
89	Dilip Roy Chowdhury	P.man/A/NGC	
90	Rakesh Ch.Dey	P.man/A/LMG	
91	Bhanu Ghosh	LR/P/man-A/BPB	
92	Debashish Dutta	R.P.man/A/LMG	
93	Prabin Ch.Bordoloi	P.man/A/JID	ST
94	Uma Ram Bordoloi	P.man/A/JID	ST

The Syllabus of the written test for the post of Goods Guard in scale Rs. 4500-7000/- as under:-

- 1 General English
- 2 General Knowledge
- 3 Safety awarness
- 4 General Train working Emphassis in Guard Job
- 5 Rajbhasha

Subordinate incharges are also advised to spare and direct the staff belonging to SC/ST community appearing at Serial Nos. 12,30,35,49,52,53,59,60,61,66 and 84 to report to Ashok Kr.Basak, TI/M/LMG, serial Nos 13,14,16,17,22,45,55,64,70,74,77 & 82 to report to Shri Ashok Kr.Dey.TI/BPB and Serial Nos 63,83,93 & 94 to report to Shri J.C.Sarma CHC/GHY for undergoing pre-selection coaching for a period of 7 (seven) days wef.26.6.06 positively even without relief.

If anybody does not attend the pre-selection coaching , it will be presumed that he is not interested to take this advantage.

Subordinate incharges are also advised to send the last 4 years working report for the year 03,04,05 and 06 of the staff working under them appearing at serial Nos 09 to 94 in separate sealed cover addressed to APO/I/LMG subscribing on the TOP of the cover " WORKING REPORT FOR GOODS GUARD" immediately.

CS to Sr.DOM/LMG is also advised to send the last 4 yrs. ACRs of the staff appearing at serial No. 1 to 8 for the year 03,04,05 and 06 to CS to DPO/ICLMG immediately.

Narayan Mukherjee
Narayan Mukherjee
APO/I/Lumding.
for Divil.Rly.Manager (P)

No-E/39-9/1/P-VIII(T) Lumding,Dtd: 19.6.06

Copy forwarded for information and necessary action to:-

- 1) Sr.SM/GHY
- 2) SMs LMG,BPB,DMR,DMV,HBN,AGT,NGC,ARCL,PDJ,HJO,KXJ,DSR,
CPK,LKA,DJA,SQF,BRGM,PNGM,DML,JMI,SCL,KHKT,KWM
DHRY,SZR,PNO,JID AND JTG
- 3) CYM NGC
- 4) RAC/BPB
- 5) CHC/BPB & GHY
- 6) RAC(Optg/at ~~GHY~~ office)
- 7) BCIC/KNBR
- 8) RAC/Comm. at Offoce
- 9) DOM/Plg/LMG and AM/BPB
- 10) Sr.DCM/LMG
- 11) Shri Ashok Kr.Basak, TI/M/LMG
- 12) Shri Ashok Kr.Dey, TI/BPB
- 13) Shri J.C.Sarmah, CHC/ GHY

They have been nominated to impart the pre-selection coaching to the staff belonging to SC/ST community as mentioned above. They should submit the competency certificate as regards pre-selection coaching immediately. On completion of the pre-selection coaching, so that the written test can not be held without delay.

- 15) Civil.Secy. NFREU/LMG
- 16) Convenor NFRMU/LMG
- 17) Secy. SC/St and OC Association LMG
- 18) EIV/Gr.I
- 19) CS to Sr.DOM and DPO/IC/LMG

20) Staff concerned :

Narayan Mukherjee
Narayan Mukherjee
APO/I/Lumding.
for Civil.Rly.Manager (P)
N.F.Railway, Lumding.

19/6/06

Divl/Secy/NFREU/Lok

5
ANNEXURE - III
31

N.F.Railway

Office of the
Divl.Rly.Manager (P)
Lumding, Dtd: 20.7.06

No- E/39-9/1-Pt-VIII(T)

To

- 1) Sr.SM/GHY
- 2) SS's LMG,BPB,NGC,DMR, DMV, HBN, AGT, ARCL, PDJ, HJO, KXJ, DSR
CNE, LKA, DJA, BXP, SQF, BRGM, PNGM, DML, JMI, SCL, KHKJ, KWM,
DHRY, SZR, PNO, JID, BXP and JTG.
- 3) CYM/NGC (4) RAC/BPB, RAC/(Optg) & (Comm)/LMG at Office.
- 5) CHC/BPB, GHY, LMG (6) BCIC/ KNBR

Sub:- Written test of Selection for the post of Goods Guard in scale Rs.4500-7000/-

Ref:- This Office Notification No. E/39-9/Pt-VIII(T) dtd: 19.6.06.

In reference to the above the written test for selection to the post of goods
Guard in scale Rs. 4500-7000/- has been fixed to be held as per following schedule:-

Date of Examination:-

5.8.2006 :- For the staff enlisted Group- "A"

12.8.06 :- For the staff enlisted Group- "B"

Time	Venue
10.00 hrs.	DRM(P)'s office/Lumding.
10.00 hrs.	DRM(P)'s office/Lumding.

Please spare and direct the staff mentioned below at Group- "A" and "B" to appear in the
written test of selection for the post of Goods Guard in scale Rs.4500-7000/- fixed to be
held on 5.8.06 for Group "A" and 12.8.06 for Group="B" positively even without relief.

Group-A

Written test fixed to be held on 5.8.06 from 10.00 hrs. in DRM(P)'s Office/
Lumding.

SN	Name	Design. & Stn.	Whether SC/ST
1	Tapan Kr. Roy	Sr.TNC/LMG	
2	Tarunmoy Bose	Sr.TNC/LMG	
3	Pranab Chanda	Sr.TNC/LMG	
4	Tapan Kr.Dey	Sr.TNC/LMG	
5	Adhir Rn.Dey	Sr.TNC/LMG	
6	Debojit Dey	Sr.TNC/LMG	
7	Tapan Chakraborty	Sr.TNC/BPB	
8	Debabrata Bhattacherjee,	Sr.TNC/(CNL)/BPB	
9	Md. Mainul Haque Ali	Jr.TNC/NGC	
10	shri Monmatha Kr.Nath	Sr.CC/KNBR	

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SN	Name	Design. & Stn.	Whether SC/ST
11	Debasish Chakraborty	Sr.CC/BGTP/LMG	
12	Prem Chand Toppo	Sr.CC/LMG	ST
13	Pranjal Bordoloi	R/CC/BPB at DMR	ST
14	Udang Raja Goyari	CC/G/DMR	ST
15	Utpal Kr.Debnath	R-CC/LMG at DMV	
16	Norbert Kujur	RCC/BPB	ST
17	K.S.Tripura.	RCC/BPB	ST
18	Manik Chakraborty	Rg-C/man-II/LMG	
19	Dugdha Mohan Goswami	P/man/A/HBN	
20	Taffil Uddin Ahmed	P/man/A/ AGT	
21	Ram Chandra Mehato	P/man/A/ NGC	
22	Phani Bhushan Das	P/man/A/ BPB	SC
23	Gouri Sankar Bhadra	Rg-C/man-II/LMG	
24	Phanidra Mohan Das	P/man/A/DMR	
25	Suneswar Nath.	P/man/A/NGC	
26	Amulya Kr.Paul	P/man/A/ARCL	
27	Prafullya Ch.Nath	P/man/A/GHY	
28	Tej Narayan Jha	P/man/A/NGC	
29	Har Nath Deka	P/man/A/NGC	
30	P.Kam Raju	P/man/A/LMG	SC
31	Kamal Ch.Phukan	C/man-II/PDJ	
32	Surajit Raha	P/man/A/LMG	
33	Sunil Khan	P/man/A/HJO	
34	Sankar Debnath	C/man/II/KXJ	
35	T.Pataiya.	P/man/A/DSR	SC
36	M.P.Rama Rao.	LR-C/man-II/CNE	
37	Swapan Kr.Roy	R/C/man-II/LMG	
38	Kanulal Gope	P/man-A/LKA	
39	Dulal Biswas	R.P.man/A/LMG at BXP	
40	G.B.Chetry	R.P.man/A/LMG	
41	Khagendra Baruah	C/man/II/DJA	
42	Swapan Ch.Das	C/man/II/SQF	
43	Ranjit Dutta	R.C/man-II/BPB	
44	Subhash Ch.Nath	P/man-A/BRGM	
45	Nantu Kr.Mali	C/man-II/PNGM	
46	Nabin Ch.Nath	R.P.man-A/LMG	SC
47	G.C.Das	C/man-II/PNGM	

contd to Page - 3

Group-B

Written test fixed to be held on 12.06 from 10.00 hrs, in DRM(P)'s Office
Lumding.

SN	Name	Design. & Stn.	Whether SC/ST
1	Bijoy Kr.Ghosh	R.P.man-A/LMG	
2	Nipen Soraival	R.P.man-A/LMG	ST
3	Subodh Ch.Dey	P./man-A/DML	
4	Ajit Kr.Dey	P./man-A/LMG	
5	K.K.Xachari	P./man-A/DSR	ST
6	Putul Ch.Das	RG.P/man/A/JMI	SC
7	Pranoy Mohan Dey	LR.Pm.lan/A/DMR	
8	Ghai Sing Kabui	LR.Pmnan/A/SCL	
9	Dipak Chakraborty	P/man/A/JTG	ST
10	Nirmal Ch.Das	P/man/A/KHKT	
11	Sraban Singh	P.man/A/KWM	
12	Rupeswar Boro	P.man/A/DSR	ST
13	Navakamal Panegum	R.Pman/A/LMG	ST
14	Bhumidhar Patar	R.C.man-II/LMG	ST
15	Pranab Ch.Dey	P/man/A/DHRY	
16	Pradip Das	P/man/A/NGC	SC
17	Monoranjan Biswas	P/man/A/BPB	SC
18	Ranjit Nath	LR.C/man-II/SCL	
19	Ranjit Kr.Dey	Rg.C/man-II/SZR	SC
20	Samir Ch.Roy	R/P.man/A/LMG	
21	Kanan Chakraborty	P.man/A/ARCL	
22	Tapan Seal	P.man/A/LMG	
23	Suroj Josowara	P.man/A/NGC	
24	Sajdeo Mahato	P.man/A/BPB	SC
25	Debashish Dey	Rg.P.man/A/LMG	
26	Nripen Baishya	P.man/A/AGT	
27	Sitil Kr.Das	P.man/A/NGC	
28	Chandra Kanta Saikai	P.man/A/BPB	SC
29	Dilip Roy Chowdhury	R.P.man/A/LMG	
30	Shyamal Ch.Mali	P.man/A/LMG	
31	Bubal Ch.Seal	P.man/A/BPB	SC
32	Subal Mohan Sarkar	P.man/A/NGC	
33	Ajoy Kr.Majuamder	R/C/man-II/BPB	
34	Swapan Kr.Dutta	P/man-A/LMG	
35	Pradip Ch.Mali	P/man-A/BPB	
36	Pradip Dewri	P/man-A/BPB	SC
37	Dilip Ch.Banman	P/man-A/PNO at NGC	ST
38	Parimal Ch.Deb	R.P.man/A/LMG	ST
39	Upendra Prasad	P.man/A/LMG	
40	Abdul Kuddus	P.man/A/LMG	
		P.man/A/NGC	

-4-

SN	Name	Design. & Stn.	Whether SC/ST
41	(Majbur)	P.man/A/NGC	
42	Majbur Rahaman	P.man/A/NGC	
43	Dilip Roy Chowdhury	P.man/A/LMG	
43	Rakhesh Ch.Dey	LR/P/man-A/BPB	
44	Bhanu Ghosh	R.P.man/A/LMG	
45	Debashish Dutta	P.man/A/JID	ST
46	Prabin Ch.Bordoloi	P.man/A/JID	ST
47	Uma Ram Bordoloi		

Since the posts of Goods Guard are to be filled by options no further absentee written test will be held under any circumstances.

Mukherjee, 28/7/06
(Narayan Mukherjee)
APO/I/Lumding.
for Divil.Rly.Manager (P)
N.F.Railway, Lumding.

Copy forwarded for information and necessary action to:-

- 1 Sr.DOM,Sr.DCM/LMG
- 2 DOM/PI/LMG
- 3 AM/BPB
- 4 Divl.Secy, NFRDW/LMG
- 5 Convenor NFRMU/LMG
- 6 Secy SC/ST Association/LMG
- 7 CS to Sr.DOM and Sr.DCM/LMG
- 8 Staff concerned

Mukherjee, 28/7/06
(Narayan Mukherjee)
APO/I/Lumding.
for Divil.Rly.Manager (P)
N.F.Railway, Lumding.

OFFICE ORDER.

N. F. Railway.

Office of the
DRM(P)/LMG.

Z.Md : 04/9/06

Sub : Result of Selection for the post of
Goods Guard in Scale Rs. 4500-7000/-.

In terms of this Office letter No. E/39-9/1Pt. VII (T),
dt. 20.07.2006 for the selection to the post of Goods Guard in Scale
Rs. 4500-7000/- Written Test held on 05.08.2006 & 12.08.2006 final
result approved by ADRM/LMG on 31.08.2006 wherein the following
candidates who come out successful and empanelled for promotion to
the post of Goods Guard in Scale Rs. 4500-7000/-.

Shri.

- 1) Pranab Chanda (UR), Sr. TNC/LMG,
- 2) Tapan Kr. Dey, (UR), - do -
- 3) Debojit Dey, (UR), - do -
- 4) Monmath Kr. Nath (UR) ~~xxx~~ Sr. CC/KNBR, (KNBR)
- 5) Prem Chand Tappc, (ST), Sr. TNC CC/LMG,
- 6) Pranjal Bordoloi, (ST), RCC/BPB at DMR (against ST Quota),
- 7) Norbert Kujur, (ST), - do - (against ST Quota),
- 8) Phani Bhushan Das, (P. Man(A))/LMG, (Against SC Quota),
- 9) Surajit Raha, (UR), - do -
- 10) Sunil Khan, (UR), - do - /HJO,
- 11) Ranjit Kr. Dutta, (UR), R. C/Man/II/BPB,
- 12) Nantu Kr. Mali, (SC), C/Man/II/PNGM (against SC Quota),
- 13) Bijoy Kr. Ghose, (UR), R. P. Man(A)/LMG,
- 14) Nripen Sonowal (ST) - do -
- 15) Putul Ch. Das, (SC), Rg. P. Man(A)/JMI (against SC Quota),
- 16) Pranab Ch. Dey, (UR), P. Man(A)/LMG DHRY,
- 17) Chandra Kanta Saikia, (UR), R. P. man(A)/LMG,
- 18) Dilip Roy Choudhury, (UR), - do -
- 19) Ajoy Kr. Majumder, (UR), R. Man(A)/LMG,
- 20) Rakshesh Ch. Dey, (UR) - do -

W/X/ib
(Md. Salim)

APO/PC/LMG,

for DRM(P)/LMG.

Copy forwarded for information and necessary action to :-

- 1) SS's/SM's-LMG, DMR, HJO, PNGM, JM, DHRY, 2) BCI/IC/KNBR, 3) RAC (Optg) & Commr. at Office & RAC/BPB, 4) Sr. DCM/LMG, 5) Sr. DOM/LMG, 6) DOM/PL/LM
7) Civil. Secy./NFREU/LMG, & Convenor/NFRMU/LMG, 8) Secy. SC/ST Association/LMG, 9) Staff concerned through Proper Channel, 10) S/Copies for
P/Case, 11) E/III/Gr. II & III, EIV/Gr. I.

W/X/ib
for Divisional Railway Manager (P),
N. F. Railway, Lumding.

Sebast
Attested
Boar.
Adv.

W/X/ib
4/9/06

ANNEXURE

✓

(TYPED COPY)

N F R L Y

No. E/E/39-9/1 PVIII (T)

Office of the
DRM /P/LMG
dated 07.9.06

To,

AM/BPB
BC/IC/KNBR

**Sub : Medical Examination in A/2 prior to promotion to the
post of Goods Guard in Scale Rs. 4500-7000/-**

**Reg : this Office- Office order NOE/379/1/PVIII (T) dated
04.9.06**

Please refer to this office order quoted above, and direct the following staff to appear before MS/IC/BPB with enclosed G-37 form after obtaining their specimen signature in the G-37 form in specific space, for their Medical Examination in A/2 (two) in order to book them for Guardship promotional training course at ZRT/APDJ.

- 1) Shri Monmath Kr. Nath, Rg Sr. CC/KNBR
- 2) " Pranjal Bordoli (ST) R-CC/BPB
- 3) " Norbert Kujur (ST) " /BPB

The medical certificate in question should be submitted to this Office by a special manager so as to enable this office to take further action.

Sd/- Illegible
APO/I/C/LMG
for DRM/P/LMG

Coyt to :-

MS/IC/BPB for information and n/a please

Sd/- Illegible

*Attested
Boas.
Adv.*

Brief/KNBR

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NFRY

Office of the

Dhoni PLM G.

Dated 07-9-06

No. E/F/39-9/1 PVIII(D)

To

AM/BPB
Bcfc/KNBR.

Sub: Medical Examination in A/2 mode
to promotion to the post of Goods Guard
in Scale RS 1500- Food

Ref. This Office-Office order No E/F/39/1 PVIII(D)
dated 04-9-06

Please refer to this office order qm/106
above, and direct the following staff to
appear before MSIC/BPB with enclosed G-37
form after obtaining their Specimen Signature in
the G-37 form in specific space, for their
Medical Examination in A/2 (two) in order to
book them for Guardship promotional Training
course at 2 RTI APDJ.

1) Sree Monmukt Deo Natt, R-CC/KNBR

2) Pavanjal Bordoloi (ST) R-CC/BPB

3) Norbert Kujive (ST) ,/BPA

The medical certificate in question should be
submitted to this office by a special messenger so as
to enable this office to take further action.

(Name of the
messenger
for delivery
of medical certificate)

Copy to:
msic/BPB - for information and info please

For DR Rupali Lata
M. B. B. Manager
N. H. R. B. Assistant

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Div/Secy/NAREULNG

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ANNEXURE-VI

N.F. Railway.

Office of the
DRM(P)/LMG,
Dt. 26.10.06.

Office Order.

The following candidates who have been empanelled for promotion to the post of Goods Guard vide this Office Memorandum No. E/39-9/I Pt. VIII(T), dtd. 4.9.2006 and Medically fit in A/2 are hereby directed for undergoing Guardship Promotional Training & Course at ZRTI/APDJ, Commencing from 06.11.2006 for a period of 43 working days.

<u>S/N.</u>	<u>Name.</u>	<u>Design. & Stn.</u>
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1)	Shri Pranab Chanda, (UR),	Sr.TNC/LMG,
2)	" Tapan Kr.Dey, (UR),	- do -
3)	" Debojit Dey, (UR),	- do -
4)	" Monmath Kr.Nath(UR),	Rg.Sr.CC/KNOR,
5)	" Prem Chand Tappo, (ST),	Sr.CC/LMG,
6)	" Norbert Kujur, (ST)	RCE/PPB
7)	" Phani Bhushan Das, (SC),	R.P.Man(A)/BPB,
8)	" Surajit Raha, (UR),	- do -/LMG,
9)	" Sunil Khan, (UR),	- do -/HJO,
10)	" Ranjit Kr.Dutta, (UR),	R.C.Man/II/BPB,
11)	" Nantu Kr.Mali, (SC),	C/Man/II/PNGM,
12)	" Bijoy Kr.Ghose, (UR),	R.P.Man(A)/LMG,
13)	" Nripen Sonowal, (ST),	- do -
14)	" Putul Ch. Das, (SC),	Rg.P.Man(A)/JMI,
15)	" Pranab Ch.Dey, (UR),	P.Man(A)/DHR,
16)	" Chandra Kanta Saikia, (UR),	R.P.Man(A)/LMG,
17)	" Dilip Roy Choudhury(UR),	R.P.Man(A)/LMG,
18)	" Ajoy Kr.Majumder, (UR),	P.Man(A)/LMG,
19)	" Rakesh Ch.Dey(UR),	- do -

Subordinate in-charges are advised to spare and direct the above mentioned candidates to report to Principal/ZRTI/APDJ by 5.11.2006 positively for undergoing Guardship Training Commencing from 6.11.2006 even without relief.

The staff concerned should also be advised the following instruction :-

I) Accommodation at ZRTI/APDJ Hostel will be provided as per availability of Bed/Rooms.

II) The departmental Trainees are entitled for free food during the training in lieu of TA/DA. In addition they will get 20% TA/DA.

III) They will have to carry their own beddings etc.

IV) They should wear uniform and badges when attending the Class/Examination.

V) They will have to maintain strict discipline in the School and also outside the class.

xxx

Cont... P/2

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JW.

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Divl Secy/NFREU/Up

ANNEXURE - VII

(8)

39

N.F. RAILWAY

NO. E/39 - 9/I Pt.VIII (T)

Office of the
DRM(P) LMG
Date : 15.11.2006

The panel (of 20) for promotion to the posts of Goods Guard in the scale 4500 - 7000 against 60 % D.P. quota which was published vide this officc order No.E/39-9/I Pt.VIII(T) dated 04.09.2006 is hereby treated as CANCELLED.

This is issued with the approval of competent authority.

K.P.Singh
DPO/IC/LMG
For DRM(P)LMG

Copy forwarded for information and necessary action to

- 1) Sr.DOM/LMG, Sr.SM/GIIY, AM/BPB, Sr.DCM/LMG
- 2) SS/SMs – LMG, DMR, HJO, PNGM, JMI, DHRY
- 3) BC/IC/KNBR
- 4) RAC (Optg & Comm)LMG and BPB
- 5) Divl Secy. NFREU, Convernor NFRMU, SC/TC Assn. / LMG
- 6) Staff concern
- 7) Principal, ZRTI / APDJ. He is requested to send back the candidates of the above mentioned panel undergoing training.


For DRM(P)LMG

Stealed
Boar
2006

43 days
Jnrd 6/11/06
No 8A/000

N.F.Railway.

Notification

Office of the
Civil.Rly.Manager (P)
Lunidin. Dated: 07.12.06

Sub:- Selection for promotion to the post of Goods Guard
in scale Rs. 4500-7000/- against 60% D.P.quota.

It has been decided with the approval of competent authority to hold a selection to fill up 22 vacancies (UR-17, SC-3 and ST-2) of Goods Guard in scale Rs. 4500-7000/- against 60% D.P. quota by option from the following prescribed categories as per percentage shown against each.

Sr.TNC	4000-6000/-	28% = 10
TNC	3050-4590/-	
Sr.CC	4000-6000/-	4% = 02
CC	3200-4900/-	
C/Man-I	4000-6000/-	28% = 10
C/Man-II	3050-4590/-	
P/man-A	3050-4590/-	

Options are invited from the eligible candidates of the above mentioned categories only who desire to volunteer for the post of Goods Guard in Scale Rs.4500-7000/-and send their applications in a bunch as per proforma given below so as to reach this office on or before 29/12/06 positively . Application received after the target date i.e., after 29/12/06 will not be entertained. TNC, Commercial Clerk, C.man-I and P.man-A who have put in a minimum of 03 years (three) of service in the above mentioned grades will be eligible for promotion to the post of Goods Guard in Scale Rs. 4500-7000/-

Proforma

- 1) Name :-
- 2) Designation and Station:-
- 3) Date of birth:-
- 4) Date of appointment:-
- 5) Present Pay and Scale :-
- 6) Date of promotion to the grade:-
- 7) Whether SC/ST :-
- 8) Educational qualification:-

Attested
Bose
A.W.

Contd...2

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Subordinate in-charges should give wide publication of this notification amongst the eligible staff working under them and send the applications obtained from the willing eligible candidate in a separate cover superscribing "APPLICATION FOR GOODS GUARD" addressed to APO/I/LMG on or before 29/12/06 positively.

Handwritten 7/12/06
(Narayan Mukherjee)
APO/I/Lumding.
for Civil.Rly.Manager (P)
N.F.Railway, Lumding.

No- E/39-9/PVIII(P) /Loose Lumding.Dtd: 27/12/06

Copy forwarded for information and necessary action to:-

- 1) Sr.DOM/LMG (2) DOM/PL/LMG, (3) CAM/GHY (4) AM/BPB
- 5) CYM/NGC & LMG (6) RAC(O) & RAC(Commr.) at Office. (7) RAC/BPB
- 8) AllSM/ASMs of LMG Divin, All BCICs of LMG Divn.
- 9) TI/LMG, TI/E/LMG, TI/W/LMG and TI/Hill/LMG, TI/WR/LMG, TI/BPL & GHY

They will also collect the applications ~~from~~ from the willing eligible candidates working at their sections and send the same to this office with in 30.12/06.

- 10) Civil.Secretary.NFREU/LMG
- 11) Convenor NFRMU/LMG
- 12) Civil.Secy. SC/ST Association Lumding
- 13) CPIs/LMG, BPL and GHY for wide publication amongst the eligible staff.

Handwritten 7/12/06
for Civil.Rly.Manager (P)
N.F.Railway, Lumding.

7/12/06